



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN
AFTER RISING OF THE DIVISION BENCH OF HONOURABLE
THE CHIEF JUSTICE AND HONOURABLE MR. JUSTICE
PARTHIVJYOTI SAIKIA, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
25	ITA/4/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
26	WITH ITA/2/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
27	WITH ITA/6/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
28	WITH ITA/7/2024	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
- FOR FRESH ADMISSION WITH STAY/BAIL -				
29	WA/333/2024 FIXED	AFZALUR RAHMAN AND 18 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA (Sr. Advocate) MR. M U MAHMUD Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. M ALI MR J. ISLAM MR M HOQUE	GA, ASSAM SC, FOREST

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
30	I.A.(Civil)/1980/2024 WP(C) 881/24 WP(C) 1935/24 WP(C) 676/24 (ALL D/O),PART- HEARD, FIXED in WP(C)/674/2024 WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
31	WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
32	WP(C)/660/2023 FIXED	ASHOK SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR. J LASKAR MR R DAS	MR. D F A AHMED SC, EDU SC, FINANCE
ORDERS				
33	WP(C)/6194/2022 B/O	MD. ERSAD ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR. B RAHMAN (r-6) SC, SSA

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 3

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
68 WP(C)/4869/2024 BY SLIP	HANUFA KHATUN Versus THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
69 WP(C)/4871/2024 BY SLIP	SIDDIK ALI @ MD SIDDIQUE ALI Versus THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
70 WP(C)/4873/2024 BY SLIP	RAHIMA BEGUM Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
71 WP(C)/4876/2024 BY SLIP	MD. AMIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED MR. R ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
72 WP(C)/4878/2024 BY SLIP	RAMELA KHATUN @ RAMENA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
73 WP(C)/4880/2024 BY SLIP	HALIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. D F A AHMED MR. J LASKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
74 WP(C)/4881/2024 BY SLIP	MUSST ANOWARA BEGUM @ ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN ASIF E HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
75 WP(C)/4884/2024 BY SLIP	LAIJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M SHELM MR M Z SHAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
76 WP(C)/4889/2024 BY SLIP	RAMESA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT AFTER RISING
OF DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1949/2021 PART-HEARD, FIXED	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
2	WITH WP(C)/2083/2021	SHAH ALOM SHEIKH Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 4

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	CRL.A(J)/8/2022 4 Y 11 M 15 D :AT 10:30 AM	JITEN RAY Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/60/2022 AT 10:30 AM	PABITRA PASOWAN Versus THE STATE OF ASSAM	MR. D BORAH(AMICUS CURIAE)	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH COMPRISING OF HIS LORDSHIP AND HONOURABLE
MRS. JUSTICE MITALI THAKURIA]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
16 WP(C)/4971/2024 B/O	GAUTAM BANIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS J SINGPHO A GHOSAL	GA, ASSAM SC, EXCISE DEPTT.

=====

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/783/2020 (AT 10:30 AM)	PRASANTA KUMAR SARMA Versus THE UNION OF INDIA AND 3 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	MR. A GANGULY (r-3,4) MR. A DHANUKA (r-3,4) ASSTT.S.G.I. SC, FINANCE SC, A G V B
2	WP(C)/5450/2021 (AT 10:30 AM)	DR. JIBAN JYOTI KAKOTI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR. A CHAMUAH (SC, UGC) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6) MS P AGARWAL (r-8)

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024

15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE M.ZOTHANKHUMA
AND HONOURABLE MRS. JUSTICE M. THAKURIA AND
THE SINGLE BENCH OF HONOURABLE MR. JUSTICE
S.K. MEDHI]**

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
61	MACApp./183/2017	MD SAMED ALI and 3 ORS Versus NATIONAL INSURANCE CO LTD and ANR	MS B DEVI MS.I SARMA	MR. P J BARMAN MR.A DUTTA R-1 MS R TADO MRS.P M DUTTA(R-1)
WITHDRAWAL				
62	Crl.Rev.P./333/2024 B/O	EBAROT ALI SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN	
HEARING				
63	Crl.Pet./379/2012 WITH LCR 1 FILE, FIXED	MAHESH BAISHYA Versus MRS. MRINALI DUTTA	MR.A SARMA MR.K BARUAH	
64	Crl.Pet./397/2012 FIXED	SHRI R.S. SHARMA Versus THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.B K DAS	MR. R K D CHOUDHURY, DY. S.G.I. (R-2) PP, ASSAM
65	Crl.Pet./432/2012 WITH LCR 2 FILES, FIXED	DWIPEN @ DIPEN BARMAN Versus GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024

13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
19	Crl.Pet./1228/2019 (AT 10:30 AM)	MUSTT. SHAHNAZ RASUL @ MANSOOR Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MD. A J ATIA G UDDIN (R2) MS J MARIYAM MS A H ATIA PP, ASSAM
20	FAO/31/2024 (AT 10:30 AM)	E EIGHTEEN.COM LTD AND 2 ORS Versus FITJEE LTD	MR. S SARMA MR D DAS	MR. U HAZARIKA MR. J ROY
ORDERS				
21	I.A.(Civil)/1026/2024 WITH LCR, FIXED in RSA/27/2023	BHUMIDHAR BARMAN AND 3 ORS . Versus SHRADHA NANDA BARMAN,	MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MS S DEV	MR. M DUTTA
	WITH RSA/27/2023	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P K ROYCHOUDHURY (R-2) MR. N HAQUE (R1-R3) MR. A K AZAD (r-1) MR. S R BARBHUIYA (R1- R3) MR M HUSSAIN (R1-R3)
	WITH I.A.(Civil)/547/2023 in RSA/27/2023	SHRADHA NANDA BARMAN Versus BHUMIDHAR BARMAN AND 3 ORS .	MR. M DUTTA MS S DEV MR J MAHANTA	
HEARING				
22	RSA/232/2015 WITH LCR, B/O	SRI SIDDHESWAR DAS Versus SRI SHANKAR GHOSH and 2 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA MR K CHAKRAVARTY	MR.S S SHARMA(R-1) MR.B J MUKHERJEE(R-1) MRA SHARMA(R-1)
23	RSA/306/2017 WITH LCR, B/O	SMTI PUSPA GAYAN Versus THE STATE OF ASSAM and 9 ORS	MR.K P SARMA MR.D P MANDAL MR.H DAS MS.U HAZARIKA	GA, ASSAM MR. P J SAIKIA (R10) MR. R S MISHRA (R10) SC. BTC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
27	WP(C)/3943/2022 PART-HEARD, FIXED	SMT. ARCHANA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. K BHATTACHARJEE MR. M SAIKIA MS B TALUKDAR	GA, ASSAM MR B K SINGH (R-4,5) MR D AKRAM (R-4,5) SC, REVENUE SC, F C I
28	WP(C)/4085/2024 WITH WP(c) 2040/2024(D/O), FIXED AT 2:00 P.M.	AMAR DEKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MR. C DAS M INGTI	GA, ASSAM SC, FOREST SC, G M D A SC, GMC
29	WP(C)/4224/2024 FIXED AT 2:00 P.M.	JUTIKA CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. D L DEKA MR. D UPAMANYA MS. I DAS	SC, FOREST SC, G M D A SC, GMC
30	WP(C)/4410/2024 FIXED	KSHIRODE CHANDRA CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY H YEASMIN	GA, ASSAM SC, REVENUE
31	WP(C)/4827/2024 FIXED AT 2:00 P.M.	BARANGABARI SAMABAI SAMITY LTD AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. S CHAUHAN MR. D C BORAH MR. K M HASSAN MR. P MAZUMDER R DEB	SC, CO OP GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024

10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	AB/1835/2024 B/O	ABDULLA ALI SK @ ANR Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN	MR. A F N U MOLLAH (R-2) K ZAMAN (R-2) PP, ASSAM
MOTION (BA)				
52	Bail Appln./2929/2024 B/O	NEKIB AHMED Versus THE STATE OF ASSAM	MR Z KAMAR MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
ADMISSION				
53	Crl.Rev.P./259/2024 FIXED.	BIKASH BERIA Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./1647/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MRINAL BAISHYA Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024

13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH- IV AND V

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
21	WP(C)/753/2023 CAVT. NO.14602/022, PART-HEARD, BY SLIP	MEGHMALLAR ESTATES AND SERVICES PRIVATE LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R J DAS MR. D J DAS MR. RANGON CHOUDHURY N GAUTAM	MR. R BORPUJARI (r-6) MR. B GOGOI (R-6) MR. B D DEKA MR A BHATRA SC, GDD FOR CAVEATOR SC, G M D A SC, GMC
22	WP(C)/8760/2018 CAVT. NO.1282/2018 FIXED	HAREKRISHNA TALUKDAR Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN MR. N DAS	GA, ASSAM MR. S BANIK FOR CAVEATOR SC, REVENUE
23	WITH Crl.Pet./1034/2015	PRABIR BISWAS and 3 ORS Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.S BANIK MS.M MAHANTA	PP, ASSAM
24	WITH WP(C)/804/2016 WITH LCR AND OFFICE NOTE	ANANDA BISWAS NAMASUDRA and 24 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR. S P ROY MR. K RAJBONGSHI MS. A TALUKDAR MS. B BAISHYA MR A K RAI MR. R P N SINGH	MR. G N SAHEWALLA(R- 4- 7) GA, ASSAM MR. S BANIK(R- 4-7) MS. B SARMA(R- 4-7)
25	WITH WP(C)/7827/2018	JOGESWAR HALOI AND 16 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N BHARALI MR S ALI MR. R BARUAH MR. A AHMED MR P SAH MR. A IQBAL	GA, ASSAM MR. S BANIK (R-6) MR. N BORUAH MR. N BORUAH MR. R PHUKAN MR. M KATAKI (R5) SC, REVENUE
	WITH I.A.(Civil)/1876/2020 in WP(C)/7827/2018	PRABIR BISWAS Versus THE STATE OF ASSAM AND 21 ORS.	MR. N BORUAH MR. R PHUKAN	SC, REVENUE SC, REVENUE

26	WITH WP(C)/430/2019	UTPAL KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE
27	WITH WP(C)/433/2019	NAYAN CH. SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR G JALAN	GA, ASSAM SC, REVENUE
28	WITH WP(C)/2281/2019	PRAKASH CHETRY AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	S ALI MR. N BHARALI MR. A.I. AHMED	GA, ASSAM SC, REVENUE
29	WITH WP(C)/3461/2019	NATIONAL BOARDS LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M KATAKI	GA, ASSAM SC, REVENUE

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
50	Crl.Rev.P./343/2024 FIXED	MODI DISTILLERY Versus THE STATE OF ASSAM AND ANR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. P N GOSWAMI, SR. SC, EXCISE DEPTT. PP, ASSAM
ORDERS				
51	I.A.(Crl.)/912/2024 B/O in AB/2368/2024 WITH AB/2368/2024	DIPAK PATOWARY Versus THE STATE OF ASSAM,	MR. D P BORAH MR U GHOSH	PP, ASSAM
		DIPAK PATOWARY Versus THE STATE OF ASSAM	MR. D P BORAH MR U GHOSH	PP, ASSAM
HEARING				
52	Crl.Pet./417/2012 WITH LCR 4 FILES, FIXED	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2 & 3) PP, ASSAM MR.M R ISLAM
53	Crl.Pet./650/2013 FIXED	VIKRAM SLATHIA Versus THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.P DEKA MR.J KOTOKY MR.A SAHEWALLA	MR.N C DAS MS.B BEGUM MS.M DEVI PP, ASSAM MS.A BARMAN
54	Crl.Pet./671/2013 WITH LCR 2 FILES, FIXED	SMTI ANIMA PACHANI Versus THE STATE OF ASSAM AND 2 ORS	MR.T J MAHANTA MR.P P DUTTA MS.P CHAKRABORTY	MR.P DAS MR.D K KOTHARI MRR K MOUR MR.B DEKA PP, ASSAM
55	Crl.Rev.P./24/2023 WITH LCR 2 FILES, FIXED	MEHBUB ALI Versus HASINA BEGUM	MR P K KALITA	MR D K MEDHI (r-1) P BORUAH (r-1)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ORDERS

8	I.A.(CrI.)/913/2024 BA2802/2024(D/O), B/O in Bail Appln./2802/2024	AHMEDUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM	MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	PP, ASSAM
---	--	---	---	-----------

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CIVIL BENCH- I

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY
AFTER MOTION MATTERS FOLLOWED BY ORDERS,
ADMISSION AND HEARING MATTERS**

**ITEM NO. 14 AND 15 IN THE DAILY CAUSE LIST
HAS BEEN WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
23	CRP/95/2024 FIXED	BADAL ROY Versus SANJOY PAUL AND 2 ORS.	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
BAIL HEARING (BA)				
24	Bail Appln./1421/2024 WITH CASE RECORD (SCANNED COPY), FIXED	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
ORDERS				
25	Tr.P.(C)/41/2016 FIXED, WITH OFFICE NOTE	SMT PUNADOI GOGOI DUTTA Versus ASWINI DUTTA	MR.S BORA MR.S BORA MR.A KHANIKAR MR.A KHANIKAR MRP GOGOI MRP GOGOI	
HEARING				
26	RFA/20/2015 WITH LCR, FIXED	SRI PRADIP KUMAR SARAWGI Versus RAHMAT ALI B. DHANANI	MR.G N SAHEWALLA MS.B SARMA MR.P DEKA MRS.S S BAWARI MD.ASLAM	MR.P KHATANIAR MR.K R SURANA MR.D UPAMANYA MS.A CHOUDHURY MS.P TALUKDAR MRS.N RAHMAN
	WITH I.A.(Civil)/87/2023 in RFA/20/2015	SRI PRADIP KUMAR SARAWGI Versus RAHMAT ALI B. DHANANI	MR. R B PHOOKAN R SARMAH	MS N RAHMAN
27	RSA/325/2017 WITH LCR, B/O	GANESH CHANDRA KONWAR and 2 ORS Versus MD SAHABUDDIN and 4 ORS	MR. A AHMED MR. B SINHA MR. M GOGOI	MR. M SAIKIA MR. M A CHOUDHURY MR. N ISLAM

28	MACApp./708/2018 WITH LCR	SANJAY DAS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR M BEZBARUAH MR. A LAL MR. P K GARODIA MR B DAS MR. M PANDIT MS. S G MOMIN	MR. M K SHARMA (R-2) MS. S S SAIKIA (R-2)
29	WITH MACApp./488/2017	UNITED INDIA INSURANCE CO. LTD. Versus SANJAY DAS and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA MS.P BARUA	MR M BEZBARUAH MR. A LAL MR. M PANDIT MS. S G MOMIN B DAS
	WITH I.A.(Civil)/3475/2017 in MACApp./488/2017	UNITED INDIA INSURANCE CO. LTD. Versus SANJAY DAS and 2 ORS,	MR.R GOSWAMI MS.M SAIKIA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 25

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
26	MACApp./182/2021 WITH LCR, B/O	ATUL MATTAK AND 2 ORS. Versus M/S NATIONAL INSURANCE CO. LTD. AND 2 ORS.	MR. U C RABHA MR S MATAK	MR. N M DUTTA
27	MACApp./364/2022 B/O	NATIONAL INSURANCE COMPANY LTD Versus SRI ATUL SAIKIA and 5 ORS	MR S S SHARMA MR S S SHARMA MS.L SHARMA MR.B J MUKHERJEE	MRS M SUTRADHAR MR.S RAHMAN(R-1) MR.I CHOUDHURY(R-1) MR S M ABDULLAH P MR A SARMAH MS H DAS MR.D SAIKIA(R-1)
28	I.A.(Civil)/2888/2024 (CONNECTED WITH ITEM NO. 23 IN THE DAILY CAUSE LIST) in I.A.(Civil)/669/2023	PUTU RAM BORO Versus MUSST. REHANA BEGUM AND 5 ORS.	MR. M GOSWAMI	
HEARING				
29	MACApp./957/2018 WITH LCR, B/O	SRI PRANAB BHATTACHARYA Versus THE DIVISIONAL MANAGER THE NEW INDIA ASSURANCE COMPANY LIMITED	MR. R PHUKAN MR. R MAHANTA	MR. S DUTTA MR. A DUTTA (R-1) MR. R C PAUL MS S MOCHAHARI MR. S DUTTA MRS. P M DUTTA (R-1)
30	MACApp./494/2019 WITH LCR, B/O	ORIENTAL INSURANCE COMPANY LTD Versus SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. D SAIKIA (R1-3) MR. K K DUTTA (R1-3) MR. B GOGOI (R1-3) MR P NAYAK (R1-3) MS. N BORDOLOI (R1-3)
	WITH I.A.(Civil)/3332/2019 in MACApp./494/2019	ORIENTAL INSURANCE COMPANY LTD Versus SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/3334/2019 in MACApp./494/2019	ORIENTAL INSURANCE COMPANY LTD Versus SMT NILIMA DEVI AND 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
17)	MS. S BHUYAN	24-09-2024	To	28-09-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,24th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

ADMISSION

26	WP(C)/4080/2018 FIXED	ABDUL MOIN SADIQUE ZAMAN Versus THE STATE OF ASSAM AND 6 ORS	MR D DAS MR. A H ALAMGIR	SC, HEALTH
----	--	---	-----------------------------	------------

ORDERS

27	WP(C)/1149/2018 FIXED	ASSAM CIVIL SERVICE OFFICERS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 16 ORS.	MR. K N CHOUDHURY MR. A D CHOUDHURY MS D DEVI MR. T CHAKRABORTY MR. D CHOUDHURY N GAUTAM	GA, ASSAM MRS. R BORAH R SARMAH MR P NAYAK (R-9) MR. R SARMAH (R-8) MR B CHOUDHURY (R-9) MR. D DAS (R-8) MR B GOGOI(R-9) ASSTT.S.G.I. MR A U AHMED
----	--	---	---	---

LEAVE NOTE OF ADVOCATES FOR 24/09/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	MR. V K CHOPRA	23-09-2024	To	24-09-2024
5)	MS. S G BARUAH	11-09-2024	To	25-09-2024
6)	J SHARMA	17-09-2024	To	04-10-2024
7)	MR D K DAS	16-09-2024	To	27-09-2024
8)	MR D K BHATTACHARYYA	17-09-2024	To	24-09-2024
9)	MR. B NATH	19-09-2024	To	02-10-2024
10)	MD. I HUSSAIN	20-09-2024	To	27-09-2024
11)	MR. A K PURKAYASTHA	23-09-2024	To	24-09-2024
12)	MR. S SHARMA	23-09-2024	To	24-09-2024
13)	MR H MAURYA	23-09-2024	To	25-09-2024
14)	MR. A DHAR	24-09-2024	To	27-09-2024
15)	MR A TEWARI	23-09-2024	To	03-10-2024
16)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024

